- (b) how far the work has been completed and when Government expect to start it:
- (c) the estimated cost of construction; and
- (d) the estimated produce from such furnaces per year?

The Minister of Production (Shri K. C. Reddy): (a) and (b). Negotiations are in progress for the setting up of the necessary plant but it is not possible to say at present when the project will materialize or where it will be located.

(c) and (d). Final details have not yet been worked out.

PIG IRON FACTORY

- *1802. Shri Bhagwat Jha: Will the Minister of **Production** be pleased to state:
- (a) whether it is a fact that an offer was received from Japan to invest a certain per cent of the total cost in the construction of a pig iron factory in India;
- (b) whether it is a fact that the Government of India proposed to set up a delegation to visit Japan to explore the possibilities of the same; and
- (c) if so, whether the delegation has started working and what is the progress of the work?

The Minister of Production (Shri K. C. Reddy): (a) Yes;

- (b) Yes;
- (c) No; negotiations are still going on through the Indian Embassy in Tokyo.

STUDY OF COTTAGE INDUSTRY IN JAPAN

*1803. Shri B. N. Roy: Will the Minister of Commerce and Industry be pleased to state whether there is any proposal by Government to send some Indians to Japan for special study in Cottage Industry?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No, Sir.

American and British interest in Indian Oil Refineries

- *1804. Shri Krishna Chandra; Will the Minister of **Production** be pleased to state:
- (a) whether the Government of India guaranteed American and British private interests against nationalisation

- of their projected oil refineries for a period of twenty-five years;
- (b) whether any of these refineries have started work:
- (c) if so, what quantity has been produced upto May 31, 1952;
- (d) whether any formal agreements have been made with these firms; and
 - (e) if so, what their terms are?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) No.,

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- (c) Does not arise;
- (d) No formal agreements have been executed but the proposals received from the Standard Vacuum Oil Company of New York and from the Burmah-Shell group of London were accepted by mutual exchange of letters:
- (e) The main terms of the proposals accepted by Government have been published already in Press Notes dated 30th November 1951 and 15th December 1951.

HINDU SWEEPERS IN PAKISTAN

- *1805. Shri Balmiki: Will the Minister of Rehabilitation be pleased to state:
- (a) whether Government are aware that Hindu sweepers are still left in West Pakistan;
 - (b) if so their approximate number;
- (c) how many of them have come to India on leave during 1951-52 to their villages;
- (d) how many of them have been, challanned on refusing to go to Pakistan;
- (e) whether it is a fact that Hindu sweepers who are residents of India are compelled to go to Pakistan; and
 - (f) if so, reasons therefor?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes.

- (b) Approximately 74,000.
- (c) As no separate statistics castewise are kept, it is not possible to give this information.
- (d) and (e). No separate statistics caste-wise and community-wise are bent of persons prosecuted under Influx from Pakistan Act. But, it is